

The Fiscal Responsibility and Budget Management (Amendment) Bill, 2024

SHRI A.A. RAHIM (Kerala): Madam, I move for leave to introduce a Bill further to amend the Fiscal Responsibility and Budget Management Act, 2003.

The question was put and the motion was adopted.

SHRI A.A. RAHIM: Madam, I introduce the Bill.

THE VICE-CHAIRPERSON (SHRIMATI SUNETRA AJIT PAWAR): Now, the Constitution (Amendment) Bill, 2024 (insertion of new article 21-B and amendment of the Seventh Schedule), Shri A.A. Rahim.

The Constitution (Amendment) Bill, 2024 (Insertion of New Article 21-B and amendment of the Seventh Schedule)

SHRI A.A. RAHIM (Kerala): Madam, I move for leave to introduce a Bill further to amend the Constitution of India, the Constitution (Amendment) Bill, 2024.

The question was put and the motion was adopted.

SHRI A.A. RAHIM: Madam, I introduce the Bill.

THE VICE-CHAIRPERSON (SHRIMATI SUNETRA AJIT PAWAR): Now, the Right of Children to Free and Compulsory Education (Amendment) Bill, 2024, Shri A.A. Rahim.

The Right of Children to Free and Compulsory Education (Amendment) Bill, 2024

SHRI A.A. RAHIM (Kerala): Madam, this Bill is related to the right of children to play.

Madam, I move for leave to introduce a Bill further to amend the Right of Children to Free and Compulsory Education Act, 2009. The Right of Children to Free and Compulsory Education (Amendment) Bill, 2024.

The question was put and the motion was adopted.